hard the poor areas and the poorer sections of our society and that is why distress has been there. It is not due to the failure of rain alone. There are many other factors in the economy which are causing hardship to the people. The Government of India is aware of it and I can only say that we shall try our level best to help these people.

#### REQUEST RE LAYING ON THE TABLE OF THE HOUSE OF THE KAPUR COMMISSION REPORT ON BHARAT SEWAK SAMAJ

SHRI KRISHAN KANT (Haryana): Sir, I would like to draw the attention of the Government through you to the fact that Mr. Justice Kapur has submitted his Report on the inquiry held into the Bharat Sewak Samai. Therefore, I request that the Report should be laid on the Table of the House at the earliest possible opportunity. As you know, the Sachar Commission Report was laid on the Table of the House immediately. Then they leaving out the BSS Report? I hope the hon. Minister of Parliamentary Affairs will see to it that within this week or next week that Report is laid on the Table of the House.

MR. DEPUTY CHAIRMAN: The House stands adjourned still 2.15 P.M. today.

The House then adjourned for lunch at twenty-nine minutes past one of the clock.

The House reassembled after lunch at fifteen minutes past two of the clock, Mr. DEPUTY CHAIRMAN in the Chair.

# THE MANIPUR APPROPRIATION BILL, 1973

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): Sir, I beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Manipur for the services of the financial year 1973-74, as passed by the Lok Sabha, be taken into consideration."

In March last Parliament had approved four months' supply for the current financial year in respect of Manipur in order to carry on the administration of the State pending detailed consideration of the Budget. The Lok Sabha has on the 24th July, 1973 now voted the Demands. The Bill before the House arises out of the Demands passed by the Lok Sabha and the expenditure 'charged' on the Consolidated Fund of the State of Manipur, amounting in the aggregate to Rs. 47.16 crores, including the sums earlier voted 'on account'.

Details of the provisions included in the Budget were given in the documents circulated to the House in March last. would, however, like to indicate that against an outlay of Rs. 7.67 crores last year, the State's Plan in the current year will be of the order of Rs. 8.9 crores. Emphasis in the Annual Plan is on communications and social services in the context of the need for creating minimum infrastructure for development and provision of educational and health facilities to the people, a bulk of which are from the weaker sections of the society. In addition, sizeable outlay on certain Centrally sponsored plan schemes is also provided for in the current year's Budget. These include expenditure on the Loktak Lift Irrigation Scheme, Regional College and 132 kw. power transmission lines.

The question was proposed

श्री विरेन्द्र कुमार सखलेचा (मध्य प्रदेश): माननीय उपाध्यक्ष महोदय, मनीपुर के बारे में यहां ऐप्रोप्तिएशन बिल पास करना पड़ रहा है। इसका कारण ग्राप को ज्ञात है। प्रेसिडेट रूल वहा पर इम्पोज किया गया है। मनीपुर की विद्यान सभा थी जिस को समाप्त कर के वहा

## [श्री वीरेन्द्र कमार सखलेचा]

प्रेसिडेट रूल लागू किया गया है । इसी कारण से मनीपुर का एप्रोप्रिएशन बिल यहा पास करना पड रहा है ।

मेरा यह निवेदन है कि मनीपूर देश के कुछ ऐसे भागों में से है, जहां प्रकृति ने सब कुछ दिया है। हर दृष्टि से मनीपुर देश के ग्रत्यत सुन्दरतम भागो मे से एक इलाका है। माननीय उपाध्यक्ष महोदय, चार वर्ष पूर्व मुझे मतीपुर स्टेट मे जाने का ग्रवसर प्राप्त हग्रा था, जब मध्य प्रदेश की कई पुलिस बटालियन मनीपुर की कुछ पोस्ट्म पर पोस्टेड थी। उस समय मनीपुर की सारी स्थिति मैने देखी। चारो ग्रोर पहाड ग्रोर उसके **ग्रन्दर** एक छोटी सी घाटी थी ग्रौर वही पर सारी ग्रावादी कसट्टेंड है। वहा पर प्रचर माल्ला मे पानी है श्रौर लैंड बडी फर्टाइल है। वहा की ऐसी सास्कृतिक परप्पराए रही हैं कि मनीपूर देखने के बाद पता लगता नही कि देश के कोई बड़े दूर के इलाके मे हम पहचे हो। वहा के लोगो का रहन-महन ग्रीर वहा की सास्कृतिक परम्पराए सब इस प्रकार की है कि मानो देश के एक विशिष्ट भाग के अन्दर हम पहुचे हो। चैतन्य महाप्रभ् का इस प्रकार वहा पर प्रभाव रहा है, वहा की सास्कृतिक पर-म्परा पर लोगो के जीवन के ऊपर कि ग्राज वह स्पष्ट दिखाई देता है। लेक्नि जब वहा की ग्रार्थिक स्थिति के बारे मे हम देखते है तो इमे वहा दशा कुछ ग्रीर ही दिखाई देती है।

इस एप्रोप्रिएशन बिल के सम्बन्ध मे मैं कुछ निवेदन करना चाहता ह कि वहा की म्राधिक स्थिति के सुधारने के लिए दो महत्वपूर्ण बाते होनी चाहिये। एक तो यह है कि वहा पर प्रचर मान्ना मे पानी होने के बाद भी इरिगेशन के लिए इसमे कुछ 24 लाख 20 हजार रु० एक्सपेडीचर के लिए रखा गया है । इरिगेशन के सोर्सेज वहा पर बहुत है भ्रौर बढ़ाई जा सकती है। वाटर लेविल वहा पर इतना नीचा नहीं है। लेकिन ग्राप देखेंगे कि जमीन के ऊपर, ग्रकाल के ऊपर 82 लाख रु० हम खर्च कर रहे है। इसमे 82 लाख रु० मागा गया है फेमीन के बारे मे, लेकिन इरिगेशन के बारे मे कूल 24 लाख 20 हजार रु० मागा गया है। कैपिटल इवेस्ट-मेट के मन्दर कैपिटल म्राउटले म्रान इरिगेशन एड नेवी-गेशन एण्ड ड्रेनेज है, उस पर 1 करोड 50 लाख रु० रखा गया है। मेरा यह निवेदन है कि उस स्टेट की विचित्न स्थिति हैं । उसके चारो ग्रोर पहाड हैं, जहा ट्राइबल्स रहते है जिनकी ग्रार्थिक दशा ग्रत्यत खराब है। उनके लिए छोटे-छोटे उद्योगो के म्रलावा उनकी जीविका सुधारने का कोई माध्यम नही हो सकता । मनीपुर वैली के अन्दर बुनकरो की बहुत बड़ी तादाद है। मनीपुर मे कपड़े खाम कर चदरे बहुत बनती हैं। जो लोग इम्फाल जाते है वे वहा से हथकरघे का बना हुग्रा कपड़ा विशेष रूप से लाते है। ग्राज वहा के बनकरों की दशा ग्रत्यत खराव है; क्योकि उनके उद्योग मे कोई परिवर्तन नही हो रहा है। वे ऋधिक सम्पन्न बन सके, उनका उद्योग सेल्फ-सिफिशिएट बन सके, यह ग्राज सभव नही है। भ्राज वे सूत के लिए पराश्रित है। सूत नहीं मिलने के कारण वे बेरोजगारी का जिकार हो रहे है। इस तरह की ग्राज हालत वहा पर है। इस नाते से ग्रन्य उद्योग धर्धे वे वहा पर प्रारम्भ कर सके. ग्रन्य उद्योग धद्यो से जीवकोपार्जन करने मे उनको लाभ मिल सके, कृषि के क्षेत्र मे भी उस छोटी सी घाटी मे ग्रधिक उन्नति हो ग्रौर इसके साथ-साथ वे केवल लैंड पर डिपेडेट न हो, इसके लिए विशेष प्रयास किया जाना चाहिये।

मनीपुर एक अलग छोटा सा राज्य है। उस छोटे से राज्य की कुल दस लाख की आबादी है, लेकिन आज जब केन्द्र के हाथ में बहा की सत्ता है तो वहा की जनता को यह प्रतीत नहीं होना चाहियें कि हम देश की राजधानी से बहुत दूर है, इसलिए हमारी तरफ कोई ध्यान देने वाला नहीं है। जिस समय मैं मनीपुर गया था तो वहा चीफ मिनिस्टर और मिनिस्टसं यह कहते थे कि नागालैंड जहां कुल पांच लाख की आबादी है वहां 35 करोड़ रु० का प्लान एक्सेप्ट किया जा सकता है और आज नागालैंड के लोग मनीपुर के लोगों से कहते हैं कि नागालैंड में शामिल हो जाओं तो तुम्हारे डेवलपमेंट के लिए ज्यादा रुपया मिलेगा। मनीपुर के अन्दर रहने वाले लोगों के अन्दर यह आन्दोलन चलता था कि हमें नागालैंड में मिला दिया जाये।

उसका खास कारण यह था कि इतनी ग्रिधिक फाइ-नेशियल ऐंड वहा मिलती थी। तो मनीपुर जो कि सास्क्र-तिक रूप से पूरी तरह से सपन्न है वहा के लोगो को हम यह न प्रतीत होने दे कि वहा के लोग चूकि देश के दूर के इलाके मे रहते हैं इसलिए उनकी तरफ कोई ध्यान नहीं दिया जाता है और उनकी ग्रोर कोई ध्यान देने वाला नहीं है, उनके कष्टो की कोई देखने वाला नहीं है ग्रोर उनके लिए कोई प्रयास करने वाला नहीं है।

इस नाते उनकी जो कृषि ग्रीर बुनकर उद्योग ह उस की उन्नति होनी चाहिए और नये छोटे-छोटे उदयोग वहा स्थापित कर के उनकी भ्रोर हम को ध्यान देना चाहिए। खास कर हम वहा विद्युत् शक्ति ग्रौर ग्रधिक मात्रा मे पहचायें स्रौर उस के स्राधार पर छोटे-छोटे कारीगरी के काम वहा स्थापित करे। ग्राज बुनकरी का नाम वहा हर घर मे होता है ग्रौर छोटे-छाटे उद्योग म्थापित कर ने के लिए केन्द्र मे जो हम वहा का बजट पास कर रहे है, उनके लिए कोई प्रावधान दिखाई नही देती । कुल 1 करोड 14 लाख रुपया इलेक्ट्रिमटी के लिए प्रावधान किया गया है। हमको वहा के गरीब लोगो की स्थिति मे कुछ परिवर्तन लाना चाहिए । जब तक विद्युत् शक्ति के ग्राधार पर वहा छोटे उद्योग धर्धे नहीं स्थापित होगे बुनकरी के ग्रलावा तब नक वहा की ग्राधिक स्थिति मे कोई परिवर्तन नहीं हो मकता। प्रेसीडेट रूल में भी अगर ग्राप वहा की स्थिति मे परिवर्तन नही कर सके तो म्राखिर कब वहा परिवर्तन म्रा पायेगा । खास कर वहा के ट्राइबल्स मे जो भावना है वह मैं ग्रापसे निवेदन करना चाहता हू। वहा चारो तरफ पहाडिया है ग्रीर उनमे भ्रलग भ्रलग-जातिया रहती है भौर एक इलाके मे नागा रहते है ग्रौर दूसरे इलाको मे ग्रन्य ट्राइबल जातिया रहती है, लेकिन नागाम्रो के भलावा मन्य ट्राइबल जातियों से ठीक तरह का व्यवहार वहा नहीं होता है। जो लोग उनमें से विद्रोह के लिए तैयार होते हैं भ्रोर भ्रापके पुनिस फोर्स पर भ्रटेक करते है उन की , तरफ ब्राप ध्यान दे सकते है, लेकिन दूसरो की तरफ भ्राप कोई ध्यान नहीं देते । मुझे स्मरण नहीं है उन ट्राइबल जातियों के नाम, लेकिन प्राज उनके इलाको के बारे मे ग्रापके पास कोई प्लान नही है, उनके पास कोई साधन नही है, उनके इलाको मे रोड्स नही है ग्रौर ग्राज वे ट्राइबल जातिया अत्यन्त गरीबी की स्थिति मे वहा रहती हैं। उनकी स्थिति मे परिवर्तन लाने की जिम्मे-दारी स्राज खास कर हमारी है ताकि जो वहा के स्रादि-वासी हैं, वे यह न समझे कि हम भारतीय समाज से कुछ अलग हैं। उनकी उन्नति इसी प्रकार से होनी चाहिए कि वे नमझे कि वे ग्राज हमारे ही शरीर के एक ग्रग है। इस के लिए हम प्रयास करे, उनको अपने समकक्ष लाने का हम को प्रयास करना चाहिए ग्रौर मिशनरीज के ग्रलावा उन की उन्नति के लिए ग्रौर कोई ध्यान देने वाला नहीं है, इस भावना को उन के दिलो से दूर किया जाना चाहिए।

श्राज यह दुर्भाग्य है कि नागाश्रो के श्रोर मनीपूर के इलाके मे भी होस्टाइल एक्टिविटीज जारी है। गवर्नमेंट इडिया के पास इतने साधन हाने के बाद हम उन को ग्रभी समाप्त नहीं कर सके यह दुख की बात है। जहा एक्टिविटीज है उनको हमे के वल पर या ग्रच्छे व्यवहार के बल पर समाप्त करना चाहिए। यह दुख की बात हे कि इतने वर्षों के बाद भी हम वहा की होस्टाइल एक्टिविटीज को, इस समस्या को हल नही कर सके है । भ्राज भी वहा इनसिवयोरिटी है । म्रभी-म्रभी दो सी० ग्रार० पी० के जवान वहा मारे गये । तो इस स्थिति का समाप्त करने के लिए हम को दोनो दृष्टियो से प्रयास करना पड़ेगा। जो लोग वहा समझने को तैयार नही हैं उनको शक्ति के बल पर ग्रीर ग्रन्य लोगा को हम अच्छे व्यवहार के बल पर सुधार सकते है, ग्रौर उनको ठीक कर सकते है। वहा बार-बार गोलिया चलती है। ग्राज के समाचार पत्न मे खबर है कि सौ के करीब नागा जो चीन से शिक्षा लेकर ग्राये हैं, उस इलाके में प्रवेश कर चुके हैं ग्रौर उनके कारण मनीपुर का इलाका हमेशा डिस्टर्ब रहता है। जब मध्य प्रदेश का एस० ए० एफ० वहा पर पोस्टेड था तो मैं वहा गया था. लेकिन ग्राज 1969 के बाद 1973 ग्रा चुका है, फिर भी वहा विद्राह की कार्यवाही हम समाप्त नही कर सके है। तो गवर्नमेट श्राफ इंडिया को वहा की होस्टेलिटीज को समाप्त कर के वहा की कृषि ग्रौर उदयोग के डेवलप-मेट के लिए निशेष प्रयाम करना चाहिए। यह ग्रावश्यक है श्रीर इस बिल पर मैं इतना ही निवेदन करना चाहता हू कि गवर्नमेंट ग्राफ इडिया कम से कम इस ग्रवसर पर जरूर इस दिशा मे प्रयास करे।

श्री गनेशी लाल चौधरी (उत्तर प्रदेश) उपाध्यक्ष महोदय, यह विशेयक जो हमारे सामने मनीपुर का ग्राया है उसके सबध मे निवेदन करना चाहता हू कि देश का यह दुर्भाग्य है कि मनीपुर को ग्रभी एक स्टेटस मिला था स्टेटहुड का, लेकिन किस तरह से टापेल कर के वहा की गर्वामेट गिरायी गयी यह सब को मालूम है। वहा कुछ परपराये बननी चाहिए थी और उन को परपरा बनाने का पूरा मौका देना चाहिए था, किन्तु ऐसा नही किया गया। ऐसा क्या नहीं किया गया इससे में ममझता हू कुछ कारण है। मनीपुर एक पिछडा इलाका है, वहा शेड्यूल्ड कास्ट ग्रीर शेड्यूल्ड ट्राइच्स का इलाका है।

[श्री गर्नशी लाल चौधरी]

तो मेरा मपना ख्याल है कि सरकार नही चाहती कि मेड्यल्ड ट्राइब्स के ग्रादमी ग्रागे ग्राकर **कुछ पर**पराये डाले । गवर्नमेंट बन मकती वी वहा टापिल करने के बाद भी दुबारा लेकिन उसे नही बनने दिया गया इसलिये कि भगर यहा पर गवनंमेट बन जाती ता वैसे ही उडीसा में भी गवर्नमेंट जो अपोजीशन की है वह बनानी पडती। तो में यह कहगा कि इस तरह का व्यवहार नही करना चाहिये। जब कोई नई स्टेट बने, नया-नया काम भावे, सो यह स्टेट के ऊपर देना चाहिये कि वह खद अपनी परम्परायें हालें।

श्रीमन्, यदि श्राप इस विधेयक को देखें तो ग्राप पायेंगे कि इसमे सबसे ज्यादा खर्चा जो हो रहा है वह पुलिस के ऊपर है। अगर हिसाब लगाये तो लगभग 30 रुपया परकैपिटा पुलिस के ऊपर व्यय हा रहा है। इसके साथ-साथ ग्राप देखें कि वहा खेती पर ग्रीर रोज-गार धन्ना बढाने पर बहत ही कम खर्चा किया जा रहा है । चाहिये यह या कि हार्टीकल्चर को वहा ज्यादा प्रो-त्साहन दिया जाता । श्रीमन्, यह एक पहाडी इलाका है भौर चारो तरफ से विदेशो को छता है, तो इसमे रोड्स का कास्ट्रक्शन जो है वह बहत ही अञ्छा होना चाहिये. नेकिन उसमे जो धनराशि खर्च की जा रही है वह बहत हो कम है। यहा पर तो रोड्स का एक नेटवर्क विछा देना चाहिये ताकि देश की सुरक्षा मे उससे पूरी सुविधा हो। श्रीमन् स्टेट ट्रेडिंग कार्पोरेशन पर ग्रगर ग्राप देखें तो लगभग सौ रुपया परकैपिटा के हिसाब से खर्च किया बाता है, लेकिन मेरी समझ मे नही स्राता कि इतना चर्चं करने के बाद भी ये शेड्युल्ड ट्राइब्स के लोग इतने बैक्वडं भ्रीर इतने गरीब है। तो इन सब चीजो की पूरी जाच होनी चाहिये। कही न कही यह पैसा ठीक से खर्च नहीं हो रहा है। तो इसकी जाच करनी चाहिये।

इन शब्दो के साथ, श्रीमन्, मैं चाहुगा कि यह बिल नो है, यह विधेयक जो है, वह वापस किया जाये।

Bengal): Sir, we are discussing the Approis under the President's rule. Manipur, as I find only Rs 78 lakhs for agriculture/ it stands today, first needs political stabi- fisheries, Rs. 46 lakhs for industry, Rs. 24

lity and immediately or as early as possiple, a Government elected by the Manipur people. This is the urgent need of Manipur. Manipur is now under the President's rule and this objective is to be achieved The Appropriation Bill recommends this House that this money should be given for the cause of administration I think the money allotted is too meagre to cope with the situation as it stands today in Manipur.

SHRI SALAM TOMBI (Manipur). Manipur without money!

SHRI SANAT KUMAR RAHA: That is correct The Administration is allotted a sum of Rs. 1,93,06,000 and the Police a sum of Rs. 3,54,87,000. Both items cover nearly Rs. 5 crores out of the total amount of Rs 47 crores. That means, one-tenth of the allotted money will go for Police and Administration. But Manipur today needs its political stability political stability by You cannot bring money. If you want political stability there, we must approach Manipur affairs politically. The administration should be run in such a way that Manipur gets freedom from corruption which is rampant there and it should get rid of the factional squabbles. These are the essential needs of Manipur today I do not know for what cause this money is going to be appropriated and spent. I do not apprehend the cause, but still I urge upon the Government that Manipur should be poliits civil and military tically approached, administration should be run in such a way that Manipur attains political stabi-Today the Congress Government is running the administration there through some advisor Manipur funds should not be spent in such a way as to promote factional squabbles. Manipur needs development in the field of agriculture, industry, forestry. Manipur is backward. It is SHRI SANAT KUMAR RAHA (West an agricultural State. So its animal husbandry, its irrigation, etc need urgent priation Bill on Manipur State. The State attention. But from the allotments made

lakhs for irrigation. These meagre amounts are quite inadequate for sufficiently coping with the situation of Manipur. badly needs development of industries, irrigation, etc. But this inadequate allocation cannot bring about that development which could make Manipur an independent and free society where it is free from factional squabbles. It needs economic development, development of irrigation, industry and such other things. The present allocation is too meagre to meet the situation. Secondly, I think Manipur has got abundance of bamboo forest; woods are there. Pulp industry, paper industry, etc. can be developed there. Why are such projects not thought of and provided for? Manipur also needs some special attention towards its culture. Its cultural heritage should be developed and especially youth community should be encouraged and should be encouraged in such a way that they would not kill their time in the so-called factional squabbles and politics. They should develop their mind for the development of the whole of Manipur. They should develop their personality so that Manipur also develops culturally, industrially and in all other aspects of its life.

Lastly, I want Manipur administration to be run in such a way that the sectarian way of the ruling party be not exposed and Manipur should grow up to a healthy situation with a stable Government.

SHRI SALAM TOMBI: Sir, the main source of income for the present is the Centre. This is the creation of the Centre after independence of 25 years. They have not done anything so far, for the improvement of the three main industries: (1) agriculture (2) handloom weaving and (3) cattle breeding. On these depend 75 per cent of the working class. There is no single industry established during the last 25 years. Recently we were exporting considerable agricultural produce and handloom cloth. Now we are importing rice, dal, fish and all the important necessities. Export of cattle and handloom produce had gone down. This is mainly due to the criminal negligence of the Centre. After Manipur are getting the least whereas the

Independence, Manipur had been more or less a centrally administered area. The Centre cannot run away from any failure or lapse in Manipur. No one can deny that any Government which fails to give employment has no right to govern. Centre should take drastic steps to improve the three industries. There must be sufficient provision in the budget for the same. The budget for one complete year could have been passed in the last budget ses-Now Manipur is suffering for nonavailability of funds. All works suffered and people have in general no sources of Prices rise like anything. People income. are starving. Before a decade or so Manipur was a self-sufficient area in all res-But time changes. We have more pects. We have to depend on outside wants. for many things-food and other necessi-Even vegetables and fruits we are importing. Our resources can feed only round about five lakhs of people. the population has risen to 11 lakhs. There are Army and CRP units and they also depend on local supply for some commodities. The Centre should not lose sight of the growth of population, in our area. The Centre should do something to produce more to meet the demand and to give employment to the rising population. Of late Manipur became one of the costliest places in the East It was the cheapest place in India before. More money is needed than the provision of the budget to give employment and to meet the rising price phenomenon. which is a national present budget is nothing but a status-quo It will not help the people at budget. large. It is not a progressive budget. The people of Manipur have no other alternative than to depend on the feeding spoon This is the result of not of the Centre. doing anything for the improvement of the above industries by the Government of India during the past 25 years. During the President's rule the Centre must take serious note of this. Every Indian was happy when 14 major banks of India were nationalised. At least they will give some credit facilities to the last man. But to the local people of our great dismay,

[Shri Salam Tombi.]

outsider businessmen are getting huge amounts. The Finance Minister should see that the local grievances may be removed as soon as possible.

The Loktak project is a Central project. All the officers are hand-picked men the Centre. The local administration has got no hand in that project. But my great apprehension is that the project cannot be completed even after giving three years' grace time to the schedule time of completion which is 1975, though the handpicked men of the Centre are managing it. We are paying the heaviest electricity charges in India. I would request the Finance Minister to see that Manipur Government gets more funds for improvement and for providing employment.

SHRIMATI SUSHILA ROHATGI: Mr. Deputy Chairman, Sir, first of all, I would like to thank all the honourable Members who have spoken on this for their valuable suggestions.

I agree with the opening speech of Mr. Sakhlecha who described the glory, the cultural heritage and the scenic beauty of the State of Manipur. And, Sir, I think the name, Manipur, itself signifies that it is a jewel on the head or forehead or something Though I have not had the like that. privilege or pleasure of being in State, I certainly look forward to an opportunity to see what I hear from my friends here. It is an extremely beautiful State and it has a colourful community there. The people there are very hard-working who, at the same, have a very difficult career to make.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): Especially the ladies are more hard-working.

SHRIMATI SUSHILA ROHATGI: Sir, ladies all over the world are very hardworking provided the menfolk concede that fact. But, Sir, I am told that apart from being very hard-working, they are more

colourful also there. Of course, i am not casting any aspersion that the menfolk are not as hard-working.

SHRI BHUPESH GUPTA (West Bengal): Sir, on a point of order. Sir, if ladies start praising themselves, what would be left for the menfolk to do?

MR. DEPUTY CHAIRMAN: Actually, it was started by a man here.

SHRIMATI SUSHILA ROHATGI: Sir, that reminds me of a line from Shakespeare. I think Mr. Bhupesh Gupta would have read it. With his permission I would like to remind him of that line. It is about virtue. "Whether people see it or not, it will be there on its own". So, Sir, this is there and this has to be appreciated.

Sir, the State has, at the same time, many economic difficulties and I agree with the honourable Members that there is much to be done. But one thing I would like to refute and it is the statement made by Shri Ganeshi Lal. He said that Ministries are toppled there, that "Ministries topple karwayee jari hai." Now, body bothers to topple the Ministries and it is the people who themselves did it. We cannot make the Centile or the Goverhment or any party responsible for that. The people are there who are grown up and who are mature people and it is up to them to choose a particular Ministry. If they want a stable Ministry, they can choose a stable Ministry and it is for them to choose a stable Ministry. Today, we are not able to say who is responsible for this. We all know the facts. fact is that there was a State Government and if there was no defection at all. probably the State would have progressed faster.

SHRI BHUPESH GUPTA: Sir, 1 want to say one thing to the Minister. Madam, you are quite right. Our problem is that workers, as you know, are laid off. Now, we have a lot of MLAs in India today who have been laid off. You have the largest number of MLAs laid off.

SHRIMATI SUSHILA ROHATGI: It t is a matter of common thinking and we should pool our wisdom to solve the problems.

SHRI BHUPESH GUPTA: You have got about 425 MLAs in UP, about 300 in Andhra and so on. So many laid-off legislators in India which nowhere else in the world you can see.

SHRIMATI SUSHILA ROHATGI: the biggest democracy that we have, we will have turmoils and troubles of this nature and when the Bill on Defections is brought forward here, I think we will have ample time to discuss these issues. fact is that because of defections instability is there and partly because of this instability many of the difficulties are there and I do share the concern of the honourable Members here and this is precisely motivated by these very factors to improve the economic lot of the community in this State which has a very big border, along the international border also. Sir, for this, sound law and order situation is necessary there and peace is necessary there especially because it has borders with the other country. Keeping all these things in view, Sir, the Government has taken a number of measures and I think when I place them on record, Sir, the Members would be convinced that they are not status quo measures, but measures which have been enunciated and which have a long-term effect and are for the benefit of the poorer and weaker sections of the people and the tribals who constitute nearly 31 per cent of the population there.

Sir, the estimates for 73-74 show figure to be Rs. 8.91 crores and as I have stated in the beginning, out of this amount, Rs. 8.51 crores will be the Central assistance and the rest will be the State's resources. The allocations under different Heads are as given here and I will break them down for the information of honourable Members:

For agricultural programmes:

For Co-operation, Community Development and Panchayats: Rs. 24 lakhs. For irrigation, flood control and power: Rs. 112 lakhs.

Industries Rs. 102 lakhs; Transport and Communications, including Rs. 255 lakhs; Social Services, including Education, Health, etc. Rs. 254 lakhs; Municipality, Notified areas, Statistics, Information, Publicity, etc. Rs. 21 lakhs. total comes to Rs. 891 lakhs.

In addition, an outlay of Rs. 4.96 crores for various Centrally Sponsored Schemes has been provided for in the Budget of 1973-74: Lift Irrigation Scheme will cost Rs. 140 crores. Accelerated Rural Water Supply Scheme will cost Rs. 50 lakhs. Medical College, inclusive of buildings, equipment, etc. will cost Rs. 70 lakhs. 132 KV Transmission line will cost Rs. 50 lakhs.

Now, it is a pity that financial institutions have not been active there due to geographical conditions, communications and infra-structure difficulties. As special efforts have been made so that this assistantce is provided by financial institutions and banks. A co-ordination committee, consisting of officials and non-officials, including local bankers, has formed mainly to ensure proper implementation of various employment schemes to meet the needs of the community there. About the infra-structure, as I have already told, this is one of the main drawbacks there. So far as the Assam Financial Corporation is concerned, the State is already giving 1 per cent interest subsidy making effective rate of interest on loans to the borrowers at 6 per cent per annum. State is also endeavouring to keep adequate haison with the Commercial banks and all-India financial institutions to get more branches opened by the Credit institutions and simplify their procedures, etc.

Irrigation and Power, as has been expressed by hon. Members here, deserves top priority. I would like to point out the steps that have been taken in this direction. (1) A lift irrigation scheme based on the Rs. 112 lakhs water available in the intake channel of

### [Shrimati Sushila Rohatgi.]

the Loktak Hydel Power Project has been launched. It is expected that this will irrigate, when completed around 1975-76, about 60,000 acres. (2) On the basis of certain discussions in May, 1973, between the Chief (Irrigation) of the Planning Commission and the State Government officials, a comprehensive scheme for irrigating about 2.2 lakhs acres out of 2.5 lakhs acres of cultivated area in the valley is being investigated. I think this is a major programme and when investigations are complete, this will go a long way in alleviating the distress and meeting the requirements of the public there . . .

AN HON. MEMBER: Investigations are going on . . .

SHRIMATI SUSHILA ROHATGI: I do hope that hon. Members will agree that nothing can be launched before a thorough investigation is done. The first in the second stage and the second is in the first stage . . .

SHRI V. K. SAKHLECHA: This has been under Central rule for so years and yet it could not be done before. After 25 years it is being done . . .

ROHATGI: SHRIMATI SUSHILA This has nothing to do with 25 years. But it shows the urgency and the genuine concern of the Central Government.

Now, Sir, enough has been said also about drought situation. Many steps have been taken. If hon. Members are interested, I can also give figures in this regard. Three steps I would like to point out here.

Under the Emergency Agricultural Production Programme aided by the Centre through grant of loans to the State, an outlay of Rs. 37.7 lakhs was sanctioned and incurred on purchase and distribution of pumps for irrigation and subsidy for dykes across the rivers.

Keirak and Kumbhi across the rivers were fication, which is absolutely necessary, and

built which served well the purpose agriculture as also supply of water during the period of acute scarcity of water feil in April-May, 1973.

This amply shows that the Government is serious and all steps are being taken and will be taken in the future to see that maximum support is given to the people.

In order to meet the power demands till the Loktak Hydel power becomes available to the public, some steps are being taken. Two diesel sets of 700 KW each manufactured by M/s. Garden Reach Workshops Ltd. have been ordered. One of them has been received and will be commissioned The other one sometime in July, 1973. will be commissioned shortly thereafter on receipt and installation. The State Government is also contemplating purchase of some more second hand diesel sets from the Gujarat State Electricity Board. This will alleviate the difficulties of the people.

The State Government is also preparing itself to set up all the facilities needed to enable utilisation of the power that will be made available from the Loktak Hydel Project from middle-end of 1975. This will be a A site for the comprehensive scheme. 132 KV sub-station at Imphal has since been selected, after overcoming hurdles. action is being taken to have the substation erected in time to synchronise with the availability of power from the Loktak Project. Similarly, for the transmission of the excess power to be fed in the North Eastern Grid, contract for laying of the 132 KV transmission line is being executed with M/s. EMC under a time-schedule for completion within 18 to 20 fair-weather months which will synchronise with availability of power from the Loktak Pro-Another 132 KV transmission line is being laid from Jiribam to Imphal to complete the connection with the North Eastern grid within the State. Survey for its laying has also been completed and alignment almost fixed.

To enable the Electricty Department to Three temporary dams at Irank Sipai, take up a big programme of rural electriother power schemes in the Fifth Five Year Plan, following availability of ample and cheap power from the Loktak Hydel Project, the Electricity Department is also being strengthened and a post of one Addl. Superintending Engineer has been created. An additional Project Division has also been sanctioned and is in the process of being raised. That shows that all the possible steps are being taken in that direction.

Roads, of course is a very important problem. There is shortage of roads and the communications are extremely difficult. Especially in the hill area of the State, communications are very inadequate. After the imposition of the President's Rule, however. the New Cachar Road connecting Silchar in Assam to Imphal, which will provide the second link to the State after the Dimapur-Imphal road, has been opened to traffic and tri-weekly passenger service of the Manipur State Transport Department is now running on this road between Imphal and Jiribam. Efforts are also being made to have this road widened to carry double-lane traffic. A meeting of the Programme Advisory Board was held recently and a programme for road struction and improvement for the current year has been prepared keeping in view the committed liability, interests of people, the needs of the State and finances available.

About industries, some hon. Members mentioned that there was absolute status quo and nothing had been done in this direction. I will not take much of the time of the House and would just like to inform that in this State, handloom industry is the main industry. Every effort is being made to see that yarn is made available to the people as early as possible. Two important steps have also been taken in this connection. They are to set up a Khandsari sugar factory and the commencement of construction work on 25,000 Spindle Spinning Mill. Work on the Spinning Mill Project is also going on This will give employas per schedule. ment to a number of people there.

Two paper mills, one near Jiri3 P.M. bam for producing paper, based on bamboo available in the region, and the other to produce fine insulated paper are also under consideration. The report has been prepared and I think soon they will be launched there.

The question of a cement factory is also being thoroughly reviewed in the light of high deposits of limestone and I think this matter is also being reviewed by the authorities concerned. So, when the cement factory comes up, it is also liable to provide employment to the people. A Glucose-cum-starch factory is also under consideration. This matter is being reviewed from the employment potential. A Tasar silk industry is also under consideration in the State. I think, Sir, these matters will bring to light the fact that a number of projects are under consideration, under review and if they receive the possible raw material resources, I think they will be coming up there.

SHRI V. K. SAKHLECHA: The Budge should also be kept under consideration.

SHRIMATI SUSHILA ROHATGI: I is under consideration now but if the budget is not allowed to pass now. I would only ask the hon. Member whether it is going to serve the interests of the State better. Suppose, the budget is not passed what will happen to the State?

SHŔI BHUPESH GUPTA: If th Budget is not passed, what will happen of the Minister?

SHRIMATI SUSHILA ROHATGI: Si the Minister is safe in the hands of th hon. Members. The question does no arise.

Certain schemes are under reivew and we find that the Planning Commission have requested the State to prepare the Fift Five Year Plan for an outlay of Rs. 7 crores. The preparation of the Plan in progress. While preparing it, stress will be laid on provision of basic infra-structure, communication, adequate irrigation

[Shrimati Sushila Rohatgi.] and exploitation of natural resources. If any feasible scheme so warrant, the question of raising the above ceiling will also be considered.

With these words, Sir, I commend the Bill to the House.

MR. DEPUTY CHAIRMAN: Now I will put the motion.

The question is:

'That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Manipur for the services of the financial year 1973-74, as passed by the Lok Sabha, be taken into consideration.'

The motion was adopted.

MR. DEPUTY CHAIRMAN: We shall now take up clause by clause consideration of the Bill.

Clauses 2 and 3 were added to the Bill.

The schedule was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRIMATI SUSHILA ROHATGI: Sir, I move:

"That the Bill be returned."

The question was proposed

SHRI BHUPESH GUPTA: Sir, I wanted to bring to the notice of the Government a fact to which I hope some answer will be given or alternatively, the Government will look into it and take necessary steps. I was in Imphal on the 19th of his month. When I was there I was met by representatives of some refugees from restwhile Pakistan, now Bangla Desh, who have been there in Manipur for several rears now. It appears that the Chief Comnissioner had sanctioned some land to hem for their rehabilitation and the orders

were also passed. Actually, the Government of Manipur sanctioned the land for 214 refugee families vide order No. 254/1/ 64-8(Ref.) dated 21st February, 1969. The orders were issued but unfortunately most of them up to now have not got this land. Some kind of conflict seems to have developed between the local population and these refugees As you know, I would never have liked any such conflict between the local people and the refugees. asked them if they were prepared to accept any alternative land. They said: Yes, if good land is given we have no hesitation to accept that.

But even that has not been done and the matter has been hanging fire for such a long, for five or six years now. As it is, these people are very much in difficulty. They are extremely poor and, therefore, I think that the Government should take the necessary steps. This was reiterated by an order of the Chief Secretary to the Government of Manipur, Mr. O. P. Malhotra, There is no dispute that on 21-1-1969. the land has been sanctioned for the 214 refugee families. The Manipur Government does not dispute it because the orders are there. I have got copies of them also. But some-how or the other this order is not being implemented. May be authorities are facing some difficulties there with 1egard to the local population and that is why they are not going ahead with this. In that case, I suggest that the Government should provide some alternative land in Manipur for these people. I can pass on this thing to the Minister. I do not know if it comes under the Ministry of Finance. But it should be passed on to the Manipur Administration. I am told that the matter has been taken up in the Lok Sabha and in the Rajya Sabha by Members from Manipur; from both sides of the House also they have taken it up, but nothing has been done. Some bureaucrats seem to be interested in not implementing it at all. think that is not fair. Assurance has been given in reply to questions in that House which I was shown, and also in this House also. But in that House I saw a number of replies according to which this should

as to why this is not being done.

One other thing I would like to say about the Manipur shopkeepers. They are suffering from all kinds of difficulties, service conditions and wages. Their interests should be looked after. The shopkeepers in Manipur are actually dealing in handloom goods and very many other things for which, as you know, Manipur is famous. But their legitimate grievances should be looked into.

But one warning I would like to give you. Now the Assembly is not there, elections will take place. The old Government was really a corrupt Government. I heard that for everything there was a price, transfer price, posting price. Every Minister competed with others in taking bribe. That was common. The Chief Minister's bribe was naturally higher. But what was going on there, everybody knows.

K. **CHANDRASEKHARAN** SHRI Is there any exception in any (Kerala): State?

DR. Z. A. AHMAD (Uttar Pradesh): In some degree.

SHRI BHUPESH GUPTA: Well, not to that extent, perhaps. Here it was a society for bribe, the whole Council of Ministers. That is all. They were there for a short time and they wanted to make hay while the sun shines. So with both hands they started taking bribe one should be posted dependent on ittwo thousand, one thousand, five hundred, hundred, like that, wholesale retail-and all these things were going on. And separatist tendencies are Some people promoting this kind of thing. And I have heard-you better find out-from very reliable sources that the young, ex-Maharajah of Manipur is now very much interested in helping the sepa-When I went there many ratist forces. Now he has years ago, he was a boy. grown up, a young man and all that, but very active and taking interest in politics and wrong type of politics. One day, he said: "Are we Indians?" because the privy

have been implemented. And I do not see | purse was stopped. If the privy purse was given, he was an Indian because he would get the privy purse. This is ridiculous.

> Therefore, kindly look after Manipur. Listen to their genuine grievances and help the economy of Manipur develop as best as you can and see that a proper type of popular Government comes into existence order to take charge of the Manipur.

श्री जगदम्बी प्रसाद यादव (बिहार) श्रीमान उपमभापित महोदय, मनीपुर भी स्रततोगत्वा टापिलग का शिकार हो ही गया भ्रौर इसके लिए काग्रेस सरकार कांग्रेस के उच्चाधिकारी बहुत ही प्रसिद्धि प्राप्त किए है।

मै मंत्री महोदया का दो-तीन बातो की स्रोर ध्यान दिलाना चाहता हू। मनीपुर, श्रीमन्, मचमुच में रेशम-मय स्वय भी हो सकता है श्रीर अपने देश को भी बना सकता है। मनीपुर में टसर का काम बहत ग्रागे बढ सकता है, उसकी योजना भी बनी हुई है । ग्रगर मरकार का ध्यान इस मोर जाये तो मनीपुर टसर के निर्यात मे सालाना 25-30 करोड रु० का निर्यात कर सकता है। मैंने मनीपुर के गावो को देखा है, उसके बगल में फैले हुए उन जंगलो को भी देखा, जिस पर टसर के कीड़े पाले जाते हैं और लोगो का उस ग्रोर झुकाव भी देखा। एक बहुत बड़ा धधा जो खेती श्रीर उद्योग दोनो बन सकता है, जिसके द्वारा वहां के लोगो को काम भी मिला सकता है, उस पर मै अपनी माननीय मन्नी महोदया का ध्यान जाते हुए नही देख कर सचमुच ही बहुत कच्ट ग्रमभव करता हूं। अगर सचमुच में मनीपुर अपना नाम सार्थक कर सकता है, तो वह सार्थक करने वाला सबसे बडा काम टसर का है, इसलिए मैं चाहता हूं कि मंत्री महोदया का ध्यान उस स्रोर जाए स्रौर उस काम में सहयोग उस **स्टेंट को, उस राज्य को मिले।** 

दूसरे, श्रीमन, मनीपुर की कला देश में ग्रौर विदेश मे विख्यात है, चाहे वह नृत्य की कला हो या जो कपड़ो पर या खिलौने पर उनकी कलाकृति का जो काम है. उसमे जितनी विकास की मावश्यकता है, उस म्रोर भी हमारे इस राष्ट्रपति शासन के समय मे जो बार-बार ध्यान जाना चाहिए, वह नही गया है

### [श्री जगदम्बी प्रसाद यादव]

तीसरी बात, श्रीमन्, हिन्दुस्तान की आजादी में इम्फाल का नाम बड़े ही श्रादरणीय शब्दों में लिया जाता है। अगर मनीपुर का पुराना इतिहास देखा जाए, तो तो मनीपुर एक छोटा मा स्टेट रहने हुए भी सदा बर्मा का मुकाबला करना रहा, इसलिए युद्धों में भी उसका महत्वपूर्ण स्थान रहा है। लेकिन श्राज इम्फाल का इतना श्रादरनीय नाम होने के बावजूद भी वहा के लोगा का जो स्थान अपने देश की सेना में होना चाहिए, वह स्थान श्रापने नहीं दिया।

जहा तक इनियेशन की बात होती है श्रीमन्, छोटेछोटे राज्या मे बनने के बाद राज्य मे पृथकता की बात
श्राती है श्रीर उस पृथकता की बात का एक नमूना हमारे
मित्र भूपेश गुप्त जी ने पेश किया है। यह फीलिंग,
प्रिवी पसं जाने श्रीर न जाने की बात हो सकती है, लेकिन
दूसरे लोगो मे भी इस प्रकार की पृथकता न आए श्रीर
अपने को सचमुच मे भारतवर्ष का एक श्रग समर्ते, इसलिए
भारत के सभी भागो मे उसकी पहुच हो सके, इस प्रकार
का प्रयास करना नितात श्रावश्यक है। इसीलिए हम
चाहेंगे कि मत्नी महोदया का कुछ ऐसा विचार प्रगट हो,
जिससे इम बात का पता लगे कि सचमुच मे भारतवर्ष
के रहने वाले लोग वे हैं श्रीर भारतवर्ष की हर पार्टी
की उनके बारे मे चितित होना चाहिए।

श्रीमन्, मनीपुर एक बहुत बहा पर्यटन का स्थल बन सकता है। उसकी खूबसूरती ग्रीर कलाकारिता के बावजूद भी, ग्रावागमन के साधनो का विकास न होने के कारण, ग्रगर लोग वहा जाना चाहे तो सिवाय ग्राकाश मार्ग से ग्रीर कोई दूसरे मांग से नही जा सकते हैं। ग्रगर कोई दूसरे मांग से नही जा सकते हैं। ग्रगर कोई दूसरे मांग से जाता है तो उसको दिक्कत ग्रीर किठनाइयो का सामना करना पडता है। इसलिए मनीपुर को बाकी देश के साथ इटिग्रेट करना चाहते हैं, वहा की विचारधारा से देश के दूसरे लोगो को जोडना चाहते हैं, तो ग्रापको वहा पर ग्रावागमन के साधनो का सुधार तेजी के साथ करना होगा नाकि वहा के लागो का सम्बन्ध बाकी,देश के लोगो के साथ जल्द से जल्द हो सके। ग्रापर ग्रापने इस तरह की ब्यावस्था कर दी तो सचमुच मे मनीपुर हम लोगो के साथ ग्रन्छी तरह से इटिग्रेट हो जाबेगा।

श्रीमती सुशीक्षा रोहतगी मान्यवर, मैं माननीय सदस्य की बड़ी स्राभारी हू कि उन्होंने जो स्रपने विचार इस तरह के प्रकट किये श्रीर वे वास्तव में बड़ी गम्भीरता से विचार करने योग्य हैं।

मेरा खयाल हे कि जहा तक उन्होंने टसर के उद्योग के बारे मे कहा, मैं स्वय इस विचार की थी ग्रौर सरकार की ग्रीर से भी इस बारे में कहा जा चुका है कि एक कार-खाना खोलन के बारे मे सारी चीजो के बारे मे ग्रच्छी तरह से जानकारी प्राप्त की जा रही है । हम लोगो का प्रयास यही है कि इस उद्योग को यहा तक भ्रागे बढाया जा सकता है। ग्राज मुझे इस बात की खुशी है कि एक मच पर कम से कम हमारी स्रौर स्नापकी राय एक-सी रही है स्रौर मैं स्राप्ता करती हू कि भविष्य में भी इसी तरह से ग्राप हमे मित्रय भाग देते रहेगे कि जो पिछडे हुए इसाके हैं उनको किस तरह से आगे बढ़ाया जा सकता है श्रीर वहा के रहने वाले लोगो के जीवन को किस तरह से सुधारा जा सकता है ताकि वे ग्रायिक दृष्टि से लाभ प्राप्त कर सके भ्रौर देश के दूसर भाग से लोगो के समान श्रा जाये। प्रथकतावादी प्रक्रिया की जो बात श्रापने कही भीर इसके पहिले श्री भूपेश गुप्त ने भी जिक्र किया था, मैं इस बारे मे नहीं कह सकती कि इस बारे में हमें कोई जानवारी नहीं है। पर यह बात सही है कि हमें इस बारे में काफी सतर्क रहना चाहिये श्रीर इस तरह की कोई चीज हमारे बीच मे अगर ग्राती है तो उसको बड़ी सफाई के साथ ग्रीर हिम्मत के साथ निबटना होगा ताकि सारे देश की एकता ग्रौर ग्रखडता बनी रहे । मैं ग्रापकी ग्राभारी ह कि श्रापने इस तरह से ग्रपने विचार प्रकट किये।

SHRI BHUPESH GUPTA What about refugees?

MR DEPUTY CHAIRMAN. The question is

'That the Bill be returned"

The motion was adopted.